

(2)

**C. A. T. Bench, JAIPUR**

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|---------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10.4.97       | <p>OA NO. 244/96</p> <p>Mr. Shiv Kumar, Counsel for the applicants</p> <p>Mr. M. Rafiq, Counsel for the respondent</p> <p>The learned Counsel for the applicants seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn with liberty to file a fresh application, if necessary.</p> <p><u>MAs NOS. 229/96 and 120/96 (OA 244/96)</u></p> <p>The OA has been dismissed as having been withdrawn, the MAs Nos. 229/96 and 120/96 are, therefore, dismissed and stand disposed of accordingly.</p> <p>(O. P. SHYAMA)<br/>Chairman</p> <p>(OPAL KRISHNA)<br/>Vice Chairman</p> |

23/1/97

Respectfully  
Yours  
24/4